

SHRI SITARAM YECHURY: Sir, it is most unfortunate that they are not allowing the House to function. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I cannot direct the Government because it is not according to the rules. How can I direct the Government? ...*(Interruptions)*...

SHRI SITARAM YECHURY: It is very unfortunate that they are not reacting to the charge of the Prime Minister. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: If the Government wants to respond, I will be happy. If the Government does not respond, I cannot do it. The Minister of Parliamentary Affairs wants to respond. He volunteered to respond, and I am allowing him. ...*(Interruptions)*...

SHRIMATI SUSHMA SWARAJ: Sir, he wanted to respond at that time also. ...*(Interruptions)*...

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VAYALAR RAVI): Even though the Deputy Chairman has already mentioned about the rules and everything, I am not seized of that. I fully agree with your view. At the same time, the hon. Leader of the Opposition raised an issue which had been raised earlier also. Certain new points have been brought. Definitely, the Government will look into what he said and the response will come later.

DR. V MAITREYAN: When?...*(Interruption)*...

SHRI SITARAM YECHURY: Sir, I am raising a matter of great importance, and I wish my colleagues from the other side... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: One minute. It is Zero Hour, So, confine to 3 minutes.

SHRI SITARAM YECHURY: I wish you had the same standard for others.

MR. DEPUTY CHAIRMAN: That is not Zero Hour. That is the prerogative of the Leader of the Opposition.

SHRI SITARAM YECHURY: There is no hour, only zero.

MR. DEPUTY CHAIRMAN : These rules have been accepted by you. So, confine to 3 minutes please.

Remarks of the Prime Minister on the issue of Price Rise

SHRI SITARAM YECHURY (West Bengal): You start counting the time from now. It is very unfortunate that the main Opposition Party has not raised this issue, and this is the statement that has been issued by the Prime Minister's office after a delegation of the Left Parties met the Prime Minister on the issue of price rise and demanded 6 concrete steps to be taken. I quote from the Prime Minister's office statement. It says: "the Prime Minister urged all political parties to eschew the temptation of politicising the misery of the people and warned against creating an environment of scarcity etc. etc." ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Siva, what is this? This has nothing to with that. ...*(Interruptions)*...*He* is putting forth his views. What is this? You can't do like this. ...*(Interruptions)*...

SHRI TIRUCHI SIVA (Tamil Nadu): He has said that consultations should not be allowed in the Parliament Now, what is going on...*(Interruptions)*...

DR. V. MAITREYAN: (Tamil Nadu): We will consult. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Everybody is seeing you. It is live TV.

SHRI SITARAM YECHURY: Sir again, start counting my time from now. What is this?

MR. DEPUTY CHAIRMAN: No, no.

SHRI SITARAM YECHURY: Please start counting it from now ...*(Interruptions)*...] am taking a strong objection.....*(Interruptions)*...] am taking a strong objection to this fact that the PMO has scorned our intervention of going and asking the Prime Minister to take concrete steps to contain the price-rise. "It has been described as a temptation of politicising the misery of the people". To this, Sir, we take a very strong objection. ...*(Interruptions)*... We take an extremely strong objection. As a political party, I think, it is our responsibility to raise that issue of the plight of the people, Sir, and if we raise the issue of the plight of the people, it cannot be described in such a callous and* manner saying that 'don't exploit *(Interruptions)*...'don't exploit the misery of the people!' ...*(Interruptions)*... Therefore, I would ask *(Interruptions)*...

MR. DEPUTY CHAIRMAN: The word *you remove. ...*(Interruptions)*... *you remove.

SHRI SITARAM YECHURY: Okay, Okay. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: *you remove.

SHRI SITARAM YECHURY: Okay, Sir. I am sorry, Sir. ...*(Interruptions)*...Oka.y. I accept. ...*(Interruptions)*...] accept.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): Sir, the word* has to be removed.

MR. DEPUTY CHAIRMAN: He has accepted.

SHRI SITARAM YECHURY: Please remove the word*...*(Interruptions)*...But please understand my sentiment. ...*(Interruptions)*... Please understand my sentiment also. ...*(Interruptions)*... This is a very insulting remark, and we want the Prime Minister's Office and the Government to eschew all temptation of being irresponsible towards the plight of the people and the plight of the people, today, requires immediate, prompt intervention to curtail price rise. Rather than answering what is the response of the Government to the six points we have raised, this sort of a charge 'that political parties are exploiting the misery of the people' does not augur well for the Government which ought to have been in the lead to take up the issue of price rise. *(Time Bell)* Therefore, we are*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Nobody is allowed to speak. ...*(Interruptions)*...

SHRI SITARAM YECHURY: Sir, we want this Government to assure this House that we have asked for six points to be undertaken for controlling price rise. ...*(Interruptions)*.. Are they willing to do that? If they are not willing to do that, don't point your accusing finger at us, but you accept the fact that you have failed to control this price rise, and that failure acceptance the Government must give to this House or accept its *(Interruptions)*...

SHRIMATI SUSHMA SWARAJ (Madhya Pradesh): Sir, we are associating ourselves with it. ...*(Interruptions)*...

*Expunged as ordered by the Chair.

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with this issue. ...*(Interruptions)*...

श्री शरद यादव (बिहार) : सर, सीताराम येचुरी जी ने जो कहा है ...*(व्यवधान)*...

श्री उपसभापति : आप एसोसिएट कर लीजिए ...*(व्यवधान)*... आप एसोसिएट कर लीजिए प्लीज ...*(व्यवधान)*...

श्री शरद यादव : मैं यह मानता हूँ कि PMO से जो बयान आया-हमारा यह काम ही है कि ...*(व्यवधान)*...

श्री उपसभापति : शरद यादव जी, आप एसोसिएट कीजिए ...*(व्यवधान)*...

श्री शरद यादव : मैं सीताराम येचुरी जी के साथ सहमत होते हुए, यह निवेदन करूंगा कि या हमारा फर्ज है, यह हमारा हक है। हम यहां पर इसलिए ही हैं कि लोगों की जो misery है, उसको यहां पर उठाने का काम करें ...*(व्यवधान)*...

श्री उपसभापति : बस, बस। ठीक है, ठीक है। ...*(व्यवधान)*...

श्री अमर सिंह (उत्तर प्रदेश) : हम भी इससे एसोसिएट करते हैं।

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): We all are associating ourselves with this issue. ...*(Interruptions)*...

SHRI SHAHID SIDDIQUI (Uttar Pradesh): Sir, I associate myself with this issue.

श्री उपसभापति : Yes, yes; associate. ...*(Interruptions)*...

SHRIMATI SUSHMA SWARAJ: Sir, Jaswant Singhji also wants to associate.

श्री उपसभापति : वह भी एसोसिएट करेंगे। ...*(व्यवधान)*...

SHRIMATI SUSHMA SWARAJ: Sir, he also wants to associate.

MR. DEPUTY CHAIRMAN: Yes, yes. आप एसोसिएट कर लीजिए।

THE LEADER OF THE OPPOSITION (SHRI JAWANT SINGH): Sir, the issue raised by the hon. leader of the Communist Party (Marxist) is a substantial issue. It yet again calls into question the conduct of the Prime Minister's Office and the Prime Minister. Rise in prices is a matter of anguish for all of us ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes.

SHRI JAWANT SINGH: ... and not for just those who suffer from that. No doubt, the Prime Minister himself personally, perhaps, does not suffer because of the prerogative that his office provides ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let us not say so, please.

SHRI JASWANT SINGH: It is the prerogative ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Associate yourself, please. ...*(Interruptions)*...

SHRI V. NARAYANASAMY: Sir, this is an uncalled for remark. ...*(Interruptions)*... 'It is the prerogative' is an uncalled for remark. ...*(Interruptions)*...

SHRI JASWANT SINGH: No, it is not.

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... I would like to say that I have permitted you to only associate. ...*(Interruptions)*... You are breaking the rules ...*(Interruptions)*...

SHRI JASWANT SINGH: No, it is ...*(Interruptions)*... It is an aspect that I assert; because for the Prime Minister to say that anyone of us here, anyone is less troubled by the price rise, and we are merely making political capital out of it, belittles. ...*(Interruptions)*... all our concerns ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: This is 'Zero Hour'. We are breaking the rules.

SHRI JASWANT SINGH: No, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I request that this should not be raised; this is not a discussion. ...*(Interruptions)*...

SHRI JASWANT SINGH: No, Sir; you have to let me finish ...*(Interruptions)*... You cannot keep interrupting me like this.

SHRI DEPUTY CHAIRMAN: That is all right. You are associating. ...*(Interruptions)*...

SHRI JASWANT SINGH: Not all right. You are interrupting me. Not all right. ...*(Interruptions)*... You cannot keep interrupting me. ...*(Interruptions)*...

SHRI S.S. AHLUWALIA(Jharkhad): What is this, Sir? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Ahluwalia, I am requesting him. ...*(Interruptions)*...

SHRI S.S. AHLUWALIA: What is this? ...*(Interruptions)*...

SHRI JASWANT SINGH: You are not requesting. ...*(Interruptions)*... You cannot point a finger at me. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Ahluwalia, you are not to ...*(Interruptions)*... to the Chair. I am requesting the hon. Leader of the Opposition. ...*(Interruptions)*...

SHRI JASWANT SINGH: No, you cannot keep pointing a finger at me. ...*(Interruptions)*...

SHRI S.S. AHLUWALIA: What is this? ...*(Interruptions)*...

SHRI SHANTARAM LAXMAN NAIK (Goa): Sir, he was provoking the Chair. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. ...*(Interruptions)*... First, you requested. I conceded the request, and you threaten! What is this? ...*(Interruptions)*...

SHRI JASWANT SINGH: You cannot ...*(Interruptions)*... No one can belittle this anguish. ... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: This is ...*(Interruptions)*... The Chair is every time threatened. ...*(Interruptions)*... If I have not to apply the rules, how can we run the House without rules? Then, you decide. ...*(Interruptions)*... You decide ...*(Interruptions)*...

SHRI JASWANT SINGH: Opposition will rise every time. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: This is not correct. ...*(Interruptions)*... This is not correct.

SHRI JASWANT SINGH: It is correct. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: If he threatens the Chair, "No, no, no. You cannot give!" ... *(Interruptions)*...

SHRI JASWANT SINGH: It is correct. ...*(Interruptions)*... It is correct.

MR. DEPUTY CHAIRMAN: I was requesting him. ...*(Interruptions)*... Whatever the issue is, the LoP, I was requesting. And he threatened me!

SHRI JASWANT SINGH: No, Sir; never.

MR. DEPUTY CHAIRMAN: I say, please, we have certain rules.

SHRI JASWANT SINGH: I do assert again that the anguish of hunger is not an issue that we politicise. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is not a debate. ...*(Interruptions)*... This is Zero Hour. ...*(Interruptions)*... I agree that you have every right to say that. ...*(Interruptions)*... But this is not a debate. This is Zero Hour. ...*(Interruptions)*... You have every right to say that. ...*(Interruptions)*...

SHRI JASWANT SINGH: It is wrong of the Prime Minister to say that we are playing politics. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: But this issue is not a debate. ...*(Interruptions)*...

SHRI JASWANT SINGH: It is a debatable issue. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The Hon. Minister of State in the Prime Minister's Office is to make a statement on PSLV. ...*(Interruptions)*... It is an achievement of the Nation. ...*(Interruptions)*... Please allow the Minister to make the statement.... *(Interruptions)*. ..This is a statement to be made at 12.30 p.m. ...*(Interruptions)*...

STATEMENT BY MINISTER

Successful launch of satellites by India's Polar Satellite launch vehicle (PSLV-C9)

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): Sir, I am happy to inform this August House that, today (April 28, 2008), India's Polar Satellite Launch Vehicle (PSLV-C9) successfully launched CARTOSAT-2A, Indian Mini Satellite-1 (IMS-1) and eight nano satellites for international customers into the desired orbit. This is the 12th consecutively successful flight of PSLV conducted from Satish Dhawan Space Centre (SDSC), Shriharikota. All the systems have performed satisfactorily. PSLV-C9 launched in its core alone configuration launched ten satellites with a total weight of about 820 kilograms.

CARTOSAT-2A weighing 690 kilograms is a state-of-the-art Remote Sensing Satellite, similar to CARTOSAT-2 launched on January 10, 2007. The data with a resolution of about one metre from this satellite will be used for detailed mapping applications at cadastral level, urban and rural infrastructure development and management.

Along with CARTOSAT-2A, 83 kilogram Indian Mini Satellite-1 (IMS-1) which incorporates many new technologies and has miniature sub-systems was also launched successfully. The data from this mission will be made available to interested space agencies and student community from developing countries to provide necessary impetus to capacity building in using satellite data.